


Order:

In compliance of the Hon'ble High Court's instructions conveyed vide letter No. 564 Spl EII/L.80 (a) dated 03.07.2018, the Internal Complaint Committees for the preservation and enforcement of the right to gender equality of the working women and to ensure the prevention of sexual harassment of women at work places at Fatehabad Headquarters and its Sub Divisions at Ratia and Tohana are hereby constituted consisting of the following:-

Fatehabad Headquarters	1. Ms. Aarti Singh , Addl. District and Sessions Judge-III, Fatehabad.	Chairperson
	2. Ms. Archana Yadav, Chief Judicial Magistrate, Fatehabad.	Member
	3. Ms. Monika, Reader-II, Sessions Division, Fatehabad.	Member
	4. Ms. Suman Siwach, Advocate District Bar Association, Fatehabad.	Member
Ratia Sub Division	1. Ms. Aarti Singh , Addl. District and Sessions Judge-III, Fatehabad.	Chairperson
	2. Sh. Ashok Mann, Addl. Civil Judge (Sr. Division), Ratia.	Member
	3. Ms. Prem Lata, Reader-II, Sub Division, Ratia.	Member
	4. Ms. Kiran Sachdeva, Advocate, Bar Association, Ratia.	Member
Tohana Sub Division	1. Ms. Aarti Singh , Addl. District and Sessions Judge-III, Fatehabad.	Chairperson
	2. Sh. Vinay Sharma, Addl. Civil Judge (Sr. Division), Tohana.	Member
	3. Ms. Anju, Stenographer Grade-II, Sub Division, Tohana.	Member
	4. Ms. Lajwanti Kataria, Advocate, Bar Association, Tohana.	Member

The Complaint Committees shall make an annual report to the undersigned of the complaints and action taken thereon.


All concerned be informed accordingly.

  
District & Sessions Judge,  
Fatehabad.  
05-7-2018

Endst.No. 5620-35 Dated 05-07-2018.

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab & Haryana High Court, Chandigarh with reference to Hon'ble High Court's letter No. 564 Spl. EII/L.80 (a) dated 03.07.2018.
2. All the Judicial Officers posted in this Sessions Division.
3. Ms. Suman Siwach, Advocate, District Bar Association, Fatehabad.
4. Ms. Kiran Sachdeva, Advocate, Bar Association, Ratia.
5. Ms. Lajwanti Kataria, Advocate, Bar Association, Tohana.

  
District & Sessions Judge,  
Fatehabad  
05-7-2018